NATIONAL COMPANY LAW APPELLATE TRIBUNAL

<u>PRINCIPAL BENCH</u> <u>2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> <u>DAILY CAUSE LIST DATED 06.08.2021 (FRIDAY)</u> <u>COURT – III (VIRTUAL MODE)</u> <u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 557 of 2021	Ashmeet Singh Bhatia Vs. Sundrm Consultants Pvt. Ltd. & Anr.	Rahul Arya	
2.	Comp. App. (AT) (Ins) No. 563 of 2021	Marinaindia Traexim Pvt. Ltd. Vs. Union Bank of India & Anr.	Arjun Syal	
3.	Comp. App. (AT) (Ins) No. 564 of 2021	Vivek joshi & Ors. Vs. Pawan Kumar Garg & Ors.	Gautam Singhal	
4.	Comp. App. (AT) (Ins) No. 567 of 2021	Equilibrated venture CFlow Pvt. Ltd. Vs. Sipul Enterprises Ltd. & Ors.	Namit Suri	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr. With	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI Hemant Mehta-IRP Darpan Sachdeva- Intervenor
6.	Comp. App. (AT) (Ins) No. 79 of 2021	Darshan Gandhi Vs. Hemant Mehta & Anr. With	Smriti Churiwal	Hemant J Mehta-R2 Ichha Kalash-SBI P.B.A. Srinivasan Abhijeet Sinha Aditya Sukla
7.	Contempt Case No.10 of 2021 Comp. App. (AT) (Ins) No. 79 of 2021	Darshan Gandhi Vs. Hemant Mehta and Anr.	Utsav Mukherjee	Anjali Sharma
8.	Comp. App (AT) (Ins) No. 897 of 2020	JM Financial Aseet Reconstruction Company Ltd. Vs. Finquest Financial Solutions Pvt. Ltd. & Ors.	Abhishek Anand	Sunil Fernandes-R1 Sujoy Datta Sandhya Iyer-R2 Prastut Dalvi-R4

For Hearing

9.	Comp. App. (AT)	Amardeep Singh Bhatia	Henna George	Arvind Kumar Gupta
	(Ins) No. 671 of	Vs.		Mukund P. Unni-R1
	2020 & I.A No.	Abhishek Nagori,		Aditya
	2116 of 2020	Liquidator of Asian Natural Resources		Krishnamurthy
		(India) Ltd. & Ors.		Prashant Bharadwaj
		With		
10.	Comp. App. (AT)	Vitol S.A	Arvind Kumar Gupta	Mukund P. Unny-R1
	(Ins) No. 792 of	Vs.		Heena George-R8
	2020	Abhishek Nagori & Ors.		Arvind Kumar-R2,
				R4, R4, R6 & R8

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- 2. Website: <u>www.nclat.nic.in</u>

By order of Hon'ble Officiating Chairperson -sd/-Registrar